	Name of the corporate debtor: Karrm Infrastructure Private Limited Date of commencement of CIRP:29.02.2024; List of creditors as on: 11.07.2025														
		List of secured financial creditors (other than financial creditors belonging to any class of creditors)													
-	_														Amount in Rs.)
SI. No.		Name of creditor	Details of claim received		Details of claim admitted						ļ			1 '	
	I. o.		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	1	VSJ Investments Private Limited	16-03-2024	3,19,81,17,190.00	3,19,81,17,190.00	Credit Facilities	Yes		No		0	0	0	-	\
2	2	Bhala Finance Private Limited	16-03-2024	1,55,08,840.00	1,55,08,840.00	Credit Facilities	Yes	-	No		0	0	-	-	Mortgage of 13 Flats in project Karrm Panchtatva Phase -1
2	2	Total		3,21,36,26,030.00	3,21,36,26,030.00	-	-	-	-		-	-	-	-	

Anshul Gupta
For and on Behalf of Truvisory Insolvency Professionals Private Limited
Resolution Professional
Karrm Infrastructure Private Limited
Registration No. IBBI/IPE-0103/IPA-2/2022-23/50020
AFA valid upto: 3.11.2.2025
cirp.karrmipl@ancoraa.com, contactanshulgupta@gmail.com